

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 5821 of 2008**

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

For the Petitioner : Mr. Amit Kr. Tiwari, Advocate
For the State : Mr. Pankaj Kr. A. C. to Sr. S.C.-I

07/Dated: 7th July, 2020

Heard through V.C.

2. Mr. Pankaj Kr, learned A.C. to Sr. S.C-I, seeks further one week time to get ready in this case, by way of last chance.
3. Prayer is allowed.
4. Put up this case on 15th July, 2020 under the heading "For Admission".
5. It is made clear that no further adjournment shall be granted on any reason whatsoever.

Amardeep/

(Deepak Roshan, J.)